

ITEM NO.10

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).
2562-2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

Date : 01-04-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s) Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner states that he has filed
fresh particulars of the
unserved respondents. Delay, if any, in filing such particulars
is condoned.

Issue fresh notice accordingly.

(ASHWANI THAKUR)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)